

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART II SECTION 3, SUB-SECTION (ii))

**GOVERNMENT OF INDIA**  
**MINISTRY OF COMMERCE**

**NOTIFICATION NO. 25 (RE-98) /97-02**

**NEW DELHI : DATED THE 15th OCTOBER, 1998**

S.O. (E) – In exercise of the powers conferred by section 5 of the Foreign Trade (Development and Regulation ) Act, 1992 (No. 22 of 1992) read with paragraph 4.1 of Export and Import Policy, 1997-2002 the Central Government hereby makes the following amendments in the ITC(HS) Classifications of Export and Import Items 1997-2002(RE-98), and as amended from time to time.

<b>EXIM Code</b>	<b>Item description</b>	<b><i>Policy</i></b>	<b>Conditions relating to the policy</b>	<b>Import under SIL/Public Notice</b>
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070310 01	Onions fresh or chilled	Free		
120100 00.20	Soya bean seed in split and cracked form	Free		
120500 00.10	Of seed quality	Free	Subject to Quarantine restrictions	
120500 00.90	Other	Free	Subject to Quarantine restrictions	
120600 00.10	Of seed quality	Free	Subject to Quarantine restrictions	
120600 00.90	Other	Free	Subject to Quarantine restrictions	
120791 00	Poppy seeds	Restricted	Import not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf subject to the conditions that the importer shall produce a certificate from competent authority of the country of origin that opium poppy have been grown licitly/legally in that country as per requirement of	Import permitted against Special Import Licence (SIL), however in this case c.i.f. value of the surrendered Special Import Licence (SIL) shall be two times of the c.i.f. value of the imported goods.

			International Narcotics Control Bureau. Import from other countries is Prohibited.	
220900 01	Brewed vinegar	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL)
220900 02	Synthetic vinegar	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL)
230220 01	De-oiled rice bran	State Trading	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230220 02	Rice bran-raw	State Trading	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)

230220 03	Other by-products from the working of rice	State Trading	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230500 01	Oil-cake & oil-cake meal of ground-nut expeller variety	State Trading	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230500 02	Oil-cake & oil-cake meal of groundnut solvent extracted variety (defatted)	State Trading	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230610 01	Oil-cake & oil-cake meal decorticated expeller variety of cotton seeds	State Trading	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230610 02	Oil-cake & oil-cake meal decorticated, solvent extracted (defatted) variety of cotton seeds	State Trading	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230610 03	Oil-cake & oil-cake meal undecorticated expeller variety of cotton	State Trading	Import through State Trading Corporation and Hindustan	Import permitted against Special Import Licence (SIL)

	seeds		Vegetable Oil Corporation	
230610 04	Oil-cake & oil-cake meal undecorticated solvent extracted (defatted) variety of cotton seeds	State Trading Corporation	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230620 01	Oilcake & oil-cake meal of linseed expeller variety	State Trading Corporation	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230620 02	Oil-cake & oil-cake meal of linseed solvent extracted (defatted) variety	State Trading Corporation	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230630 01	Oil-cake & oil-cake meal of sunflower seed expeller variety	State Trading Corporation	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230630 02	Oil-cake & oil-cake meal of sunflower seed solvent extracted (defatted) variety	State Trading Corporation	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)

230640 01	Oil-cake & oil-cake meal expeller variety of rape or colza seeds	State Trading Corporation	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230640 02	Oil-cake & oil-cake meal solvent extracted (defatted) variety of rape/colza seeds	State Trading Corporation	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230650 01	Oil-cake & oil-cake meal expeller variety of coconut or copra	State Trading Corporation	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230650 02	Oil-cake & oil-cake meal solvent extracted (defatted) variety of coconut/copra	State Trading Corporation	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230660 00	Of palm nuts or kernels	State Trading Corporation	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230670 00	Of maize (corn) germ	State	Import through State	Import permitted

		Trading	Trading Corporation and Hindustan Vegetable Oil Corporation	against Special Import Licence (SIL)
230690 01	Oil-cake & oil-cake meal of mowra seeds expeller variety	State Trading	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230690 02	Oil-cake & oil-cake meal of mustard seeds expeller variety	State Trading	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230690 03	Oil-cake & oil-cake meal of mustard seeds solvent extracted (defatted) variety	State Trading	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230690 04	Oil-cake & oil-cake meal of niger seeds expeller variety	State Trading	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230690 05	Oil-cake & oil-cake meal of niger seeds solvent extracted (defatted) variety	State Trading	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)

			Corporation	
230690 06	Oil-cake & oil-cake meal of cardamom seed solvent extracted (defatted) variety	State Trading Corporation	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230690 07	Oil-cake & oil-cake meal of sesamum seeds expeller variety	State Trading Corporation	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230690 08	Oil-cake & oil-cake meal of sesamum seeds solvent extracted (defatted) variety	State Trading Corporation	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230690 11	Oil-cake & oil-cake meal of mango kernel expeller variety	State Trading Corporation	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230690 12	Solvent extracted (defatted) variety solvent extracted (defatted) variety	State Trading Corporation	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)

230690 13	Oil-cake & meal of sal-de-oiled	State Trading	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230690 14	Residues babool seed extraction	State Trading	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230690 15	Oil cake and meal of castor seeds	State Trading	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230690 16	Oil-cake of neem seed extraction	State Trading	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230690 19	Oil-cake & oil-cake meal of other oil seeds & oleaginous fruits nes expeller variety	State Trading	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230690 29	Oil-cake & other oil-cake meal seeds oleaginous fruits nes	State Trading	Import through State Trading Corporation and Hindustan	Import permitted against Special Import Licence (SIL)

	solvent extracted variety		Vegetable Oil Corporation	
230690 31	Oil residues except dregs	State Trading Corporation	Import through State Trading Corporation and Hindustan Vegetable Oil Corporation	Import permitted against Special Import Licence (SIL)
230990 03.10	Prawn and shrimp feed	Free		
240210 03	Cuban cigars	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL)
330130 09.10	Flavouring essences – all types (including those for liquors)	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL)
330190 11.10	Flavouring essences – all types (including those for liquors)	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a	Import permitted against Special Import Licence (SIL)

			Public Notice issued in this behalf	
330190 21.10	Flavouring essences – all types (including those for liquors)	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL)
330300 01	Eau-de-cologne	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL) provided the per unit c.i.f. value is US \$ 10 and above
330300 05	Perfumes containing spirit for retail sale	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL) provided the per unit c.i.f. value is US \$ 10 and above
330300 09	Spirituous toilet preparations	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a	Import permitted against Special Import Licence (SIL) provided the per unit c.i.f. value is US \$ 10

			Public Notice issued in this behalf	and above
330410 00	Lip make-up preparations	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL)
330420 00	Eye make-up preparations	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL) provided the per unit c.i.f. value is US \$ 5 and above.
330430 00	Manicure or pedicure preparations	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL) provided the per unit c.i.f. value is US \$ 5 and above.
330491 00	Powders, whether or not compressed	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a	Import permitted against Special Import Licence (SIL) provided the per unit c.i.f. value is US \$ 5

			Public Notice issued in this behalf	and above.
330491 01	Powder, face	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL) provided the per unit c.i.f. value is US \$ 5 and above.
330491 02	Powder, talcum	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL) provided the per unit c.i.f. value is US \$ 5 and above.
330491 09	Powder, toilet n e s	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL) provided the per unit c.i.f. value is US \$ 5 and above.
330499 01	Creams, face	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a	Import permitted against Special Import Licence (SIL) provided the per unit c.i.f. value is US \$ 5

			Public Notice issued in this behalf	and above.
330499 02	Nail polish/lacquers	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL)
330499 03	Moisturising lotion	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL) provided the per unit c.i.f. value is US \$ 5 and above.
330499 09	Others	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL) provided the per unit c.i.f. value is US \$ 5 and above.

330510 01	Hair shampoos (spirituous)	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL) provided the per unit c.i.f. value is US \$ 5 and above.
330510 02	Hair shampoos (non-spirituous)	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL) provided the per unit c.i.f. value is US \$ 5 and above.
330530 00	Hair lacquers	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL) provided the per unit c.i.f. value is US \$ 5 and above.
330590 01	Hair oil	Restricted	Consumer goods – Not	Import permitted

			permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	against Special Import Licence (SIL) provided the per unit c.i.f. value is US \$ 5 and above.
330590 02	Brilliantines (spirituous)	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL) provided the per unit c.i.f. value is US \$ 5 and above.
330590 03	Hair cream	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL) provided the per unit c.i.f. value is US \$ 5 and above.
392310 09.90	Other	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a	Import permitted against Special Import Licence (SIL)

			Public Notice issued in this behalf	
852390 04	Blank Master Disc (i.e. substrate) for producing stamper for Compact Disc	Free		
910191 01	Pocket watches	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import above Rs. 5,000/- (CIF) per unit permitted against Special Import Licence(SIL)
910191 09	Other watches	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import above Rs. 5,000/-(CIF) per unit is permitted against Special Import Licence(SIL)
910199 01	Pocket watches	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import above Rs. 5,000/- (CIF) per unit is permitted against Special Import Licence
910199 09	Other watches	Restricted	Consumer goods – Not	Import above Rs.

			permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	5,000/-(CIF) per unit is permitted against Special Import Licence(SIL)
910291 01	Pocket watches	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import above Rs.5,000/-(CIF) per unit is permitted against Special Import Licence(SIL)
910291 09	Other watches	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import above Rs.5,000/-(CIF) per unit is permitted against Special Import Licence(SIL)
910299 01	Pocket watches	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import above Rs. 5,000/-(CIF) per unit is permitted against Special Import Licence(SIL)
910299 09	Other watches	Restricted	Consumer goods – Not	Import above

			permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Rs.5,000/-(CIF) per unit is permitted against Special Import Licence(SIL).
910511 00	Electrically operated	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL)
910519 00	Other	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL)
910521 00	Electrically operated	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL)
910529 00	Other	Restricted	Consumer goods – Not	Import permitted

			permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	against Special Import Licence (SIL)
910591 00	Electrically operated	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL)
910599 01	Time pieces	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL)
910599 09	Others	Restricted	Consumer goods – Not permitted to be imported except	Import permitted against Special Import Licence (SIL)

			against a licence or in accordance with a Public Notice issued in this behalf	
911110 00	Cases of precious metals or of metal clad with precious metal	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL)
911120 00.90	Others	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL)
911180 00.90	Other	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL)
911210 00	Cases of metal	Restricted	Consumer goods – Not permitted to be imported except	Import permitted against Special Import Licence (SIL)

			against a licence or in accordance with a Public Notice issued in this behalf	
911280 00	Other cases	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL)
911310 00	Of precious metal or of metal clad with precious metal	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL)
911320	Others	Restricted	Consumer goods – Not	Import permitted

00.90			permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	against Special Import Licence (SIL)
911390 00.90	Others	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL)
911430 01.90	Others	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL)
911430 02	Dials for clocks	Restricted	Consumer goods – Not permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	Import permitted against Special Import Licence (SIL)
911490	Other	Restricted	Consumer goods – Not	Import permitted

00.90		permitted to be imported except against a licence or in accordance with a Public Notice issued in this behalf	against Special Import Licence (SIL)
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This issues in public interest.

**Sd:**

**( N.L. LAKHANPAL )**

**DIRECTOR GENERAL OF FOREIGN TRADE**

**AND EX-OFFICIO ADDL. SECRETARY TO THE GOVT. OF INDIA**

Copy to all concerned;

By Order etc.

**(RAJAN SUDESH RATNA)**

(Issued from File No. IPC/4/5/(688)/97-02)